

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

Company Appeal No. 21/(MAH)/2014  
CA No.

CORAM:


Present: SHRI B.S.V. PRAKASH KUMAR  
MEMBER (J)

SHRI V. NALLASENAPATHY  
MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 28.11.2016

NAME OF THE PARTIES: M/s. Transchem Limited  
V/s.  
M/s. Firstcorp International Ltd.

SECTION OF THE COMPANIES ACT: 59(4) of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
1	BHARAT MERCHANT	A. Choudhary	

Common Order

Co. Appeal No. 21/59(4)/CLB/MB/MAH/2014

CP No. 29/397-398/CLB/MB/MAH/2014

At request of the parties, list this matter for hearing on 17.1.2017.

sd/-

B.S.V. PRAKASH KUMAR  
Member (Judicial)

sd/-

V. NALLASENAPATHY  
Member (Technical)